- 1,500,000 Swiss Francs. B. The Council of Scientific and Industrial Research will provide-
 - (i) an Indian Deputy Principal of the centre:

(ii) the requisite machines, instruments, tools and spare parts as well as the

necessary training and teaching

aids, c.i.f. port of entry, the total

cost of equipment not exceeding

- (ii) Indian understudies to the Swiss instructors;
- necessary administrative and auxiliary personnel for the centre;
- (iv) suitable site, buildings and premises for the centre, the buildings being provided with adequate electrical and water installations, as well as an adequate number of telephones;
- fv) necessary equipment and furniture for the centre, in addition to the equipment supplied bv the Foundation; and
- (vi) the other working expenses.

REFINANCING FACILITIES BY THE REFINANCE CORPORATION

- •113. SHRI MAHESWAR NAIK: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that some new changes have been effected in the scheme of refinancing facilities offered by the Refinance Corporation for Industry Private Limited with the approval of the Government of India and the United States Technical Cooperation Mission in India;
- (b) in what way the new changes are an improvement upon the scheme that existed before; and
- (c) to what extent the volume of the business of the Corporation is expected to rise under the new scheme?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) and (b) The scheme has been extended to cover more scheduled banks and certain other approved financial institutions. The maximum period of a loan has been increased from 7 to 10 years f and the Corporation has been given a larger discretion to determine the eligibility of a particular industrial

(c) With the liberalisation in the terms and conditions of refinance, the business of the Corporation has relatively increased in recent months.

विधि मंत्रालय के संकल्पों का गजट श्राफ इंडिया में हिन्दी में प्रकाशन

१४८. श्री नवाब सिंह चौहान : क्या विधि मंत्री यह बताने की क्रुपा करेंगे कि उन के मंत्रालय के संकल्पों को गजट ग्राफ इंडिया में हिन्दी में भी प्रकाशित करने की क्या व्यवस्था की गई है या करने का विचार

- •(-[PUBLICATION IN HINDI OF RESOLUTIONS OF LAW MINISTRY IN GAZETTE OF INDIA
- 148. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of LAW be pleased to state what arrangements have been made or are proposed to be made for publishing in the Gazette of India the resolutions pertaining to his Ministry in Hindi also?]

विधि उपमंत्री (थी द्यार० एम० हजरनवीस) : संकल्पों भादि के हिन्दी भनवाद की व्यवस्था करने के लिये इस मंत्रालय के ग्रन्वाद ग्रन्भाग में पहले से ही प्रबन्ध है। गजट श्राफ इंडिया में प्रकाशनार्थ इस मंत्रालय से सम्बन्ध रखने वाले सभी संकल्प हिन्दी में भी प्रकाशित किये जावेंगे।

- ■(•[THE DEPUTY MINISTER OF LAW (SHRI R. M. HAJARNAVTS): Arrangements already exist in the Translation
 - f[] English translation. •

Section of this Ministry for providing Hindi version of resolutions etc and all resolutions pertaining to this Ministry for publication in the Gazette of India will be published in Hindi , also.l

शिक्षा मंत्रालय के संकल्पों का हिन्दी में प्रकाशन

१४६. श्री नवाबसिंह चौहान : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि उनके मंत्रालय के संकल्पों को गजट ग्राफ इंडिया में हिन्दी में भी प्रकाशित करने की क्या व्यवस्था की गई है या करने का विचार है ?

t [PUBLICATION OF RESOLUTIONS PER-TAINING TO THE MINISTRY OF EDUCATION IN HINDI

149. SHKI NAWAB SINGH CHAU-HAN: Will the Minister of EDUCATION be pleased to state what arrangements have been made or are proposed to be made for publishing In the Gazette of India resolutions pertaining to his Ministry is Hindi also?]

t[THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): In compliance with Ministry of Home Affairs directive dated 27th March, 1961 instructions have been issued to publish Government resolutions hereafter in Hindi also.]

पारिभाविक शब्दावलियों के सम्बन्ध में गोष्ठी

१५०. श्री नवाबसिंह चौहान : क्या शिक्षा मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या उन के मंत्रालय ने अपने शिक्षा मंत्रालय द्वारा तैयार कीं गई पारिभाषिक शब्दाविलयों की उपयुक्तता के विषय में सम्मति जानने के लिये कोई गोष्ठी ग्रादि का ग्रायोजन किया है; यदि हां, तो इस प्रकार की कितनी गोष्ठियां हुई भौर इन में कितने व्यक्तियों ने भाग लिया; भौर

(स) क्या उन के मंत्रालय ने इस वात की वांछ्यीयता पर विचार किया है कि इस प्रकार की गोष्ठियां निश्चित अवधि के उपरान्त की जाया करें?

t[Seminar on the glossaries of technical terms

150. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of EDUCATION be pleased to state:

- (a) whether his Ministry held any seminar etc. for obtaining opinions about the suitability of the glossaries of technical terms prepared by his Ministry and, if so, how many such seminai 3 were held and how many persons participated in them; and
- (b) whether his Ministry has considered the desirability of holding such seminars at regular intervals?]

शिक्षा मंत्री (डा० कालू लाल श्रीमाली):

(क) और (ख) पारिभाषिक शब्दावली प्रत्येक विषय की विशेषज्ञ समितियों द्वारा तैयार की जाती है और राज्य सरकारों, विश्वविद्यालयों, शैक्षिक संस्थाओं और व्यक्तियों के सुझाव प्राप्त करने तथा उन पर विचार करने के बाद ही इसे अन्तिम रूप दिया जाता है। इसलिए इस प्रकार की गोष्ठी की स्रावश्यकता नहीं समझी गई।

UTHE MINISTER OF EDUCATION (DR. K. L. Shrimali): (a) and (b) The terms are evolved by committees of experts of each field and they are finalised only after the opinions of State Governments, universities, educational institutions and individuals

tC | English translation.